

**GOVERNMENT OF INDIA  
PANCHAYATI RAJ  
LOK SABHA**

UNSTARRED QUESTION NO:1662  
ANSWERED ON:30.11.2009  
COMPUTERISATION PROGRAMME OF GRAM PANCHAYATS  
Mitra Shri Somendra Nath

**Will the Minister of PANCHAYATI RAJ be pleased to state:**

- (a) the details of all Gram Panchayats which have been computerized/yet to be computerized till date, State-wise;
- (b) whether any Expert Group has been constituted to explore and examine the scope of computerization of Gram Panchayats;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

**Answer**

MINISTER OF PANCHAYATI RAJ(Dr. C. P. JOSHI)

(a): A list showing the State-wise number of Gram Panchayats which have been provided with computers as per available information is at Annexure-I.

(b) to (d): Yes, Sir. Keeping in view the strategic importance of computerization at the Gram Panchayat level, the Ministry of Panchayati Raj had constituted an Expert Group in June 2007 to assess the current and future Information Technology (IT) programmes of the Ministry, to recommend on the most cost-effective technologies for reaching IT to the Gram Panchayats, the use of IT for effectively building capacities of Panchayati Raj Institutions through distance learning; and the cost implications of the recommendations. The Expert Group submitted its Report on 17.01.2008.

Annexure- 1

Annexure refer to in part (a) replies of the Lok Sabha Unstarred Question No.1662 to be answered on 30.11.2009.

Information available with Ministry of Panchayati Raj as on date regarding Computers provided at Village Panchayat level

| S.No. | Name of State/UT<br>in the State/UT<br>is available. | Total number of village Panchayats<br>some sort of computing facility | Number of village Panchayats where |
|-------|--|---|------------------------------------|
|-------|--|---|------------------------------------|

|    |                           |    |    |
|----|---------------------------|----|----|
| 1. | Andaman & Nicobar Islands | 67 | 67 |
|----|---------------------------|----|----|

|    |                   |      |     |
|----|-------------------|------|-----|
| 2. | Arunachal Pradesh | 1779 | Nil |
|----|-------------------|------|-----|

|    |       |      |     |
|----|-------|------|-----|
| 3. | Assam | 2203 | Nil |
|----|-------|------|-----|

|    |       |      |      |
|----|-------|------|------|
| 4. | Bihar | 8463 | 4569 |
|----|-------|------|------|

|    |             |      |   |
|----|-------------|------|---|
| 5. | Chhatisgarh | 9768 | - |
|----|-------------|------|---|

|                    |       |       |
|--------------------|-------|-------|
| 6. Daman & Diu     | 14    | 14    |
| 7. Delhi           | -     | -     |
| 8. Goa             | 189   | 189   |
| 9. Haryana         | 6155  | Nil   |
| 10. Karnataka      | 5628  | 5628  |
| 11. Kerala         | 999   | 969   |
| 12. Lakshadweep    | 10    | 10    |
| 13. Madhya Pradesh | 23040 | Nil.  |
| 14. Orissa         | 6234  | 150   |
| 15. Rajasthan      | 9184  | 1114  |
| 16. Sikkim         | 163   | 157   |
| 17. Tamil Nadu     | 12618 | 12618 |
| 18. Tripura        | 1040  | 100   |
| 19. Uttar Pradesh  | 51976 | Nil   |